NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

others

: TCP/197/2016

: East India Investment Holding Pte. Ltd & another

: M/s Mamallapuram Development Private Limited & 8

: 397/398 of CA 1956 and 58/59 of CA 2013 UNDER SECTION

Represented by Signature S.No. Name (in Capital) J. Judhamadhor ? Council das Respondents Council for Respondent No 7 2. Kanner. P. for Mls. P.K. Rayagopal

Councel Prodition 3. S. Aravindan for fox Mandal physiciates

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4. Cité Vishnu T.v.P. Saivihan

countries 1st Respectant

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ORDER

Mr. S. Aravindan, Counsel for Petitioner present. Mr. G.V. Mohan Kumar, Counsel for R-1 present. Mr. T.V.P. Saivihari, Counsel for R-2 present. Ms. P. Indhumathy, Counsel for R-3 to R-6 present. Mr. P. Kannan, Counsel for R-7 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits. **Put up on 14.07.2017 at 10.30 A.M.**

S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)